

1  
**IN THE HIGH COURT OF MADHYA PRADESH  
AT INDORE**

**BEFORE  
HON'BLE SHRI JUSTICE GAJENDRA SINGH**

**ON THE 19<sup>th</sup> OF APRIL, 2024**

**FIRST APPEAL No. 1992 of 2019**

**BETWEEN:-**

**AMRITLAL JAIN S/O BHOGILAL JAIN, AGED ABOUT 84  
YEARS, GANDHISAGAR SECTION-B, TEH. BHANPURA,  
DISTT. MANDSAUR (MADHYA PRADESH)**

**.....APPELLANT**

**(NONE)**

**AND**

- 1. DEEPAK S/O PRAFULL CHAKRAWARTY, AGED  
ABOUT 45 YEARS, OCCUPATION: M.P. STATE  
VIDHYUT MANDAL GANDHISAGAR CURRENTLY  
SIRMOR, DISTT. REWA (MADHYA PRADESH)**
- 2. DECD SHYAMSUNDER THROUGH LRS  
KALANAND SINGH S/O SHRI SHYAMSUNDER  
SINGH, AGED ABOUT 62 YEARS, OCCUPATION:  
BUSINESS GANDHISAGAR, TEH. BHANPURA,  
(MADHYA PRADESH)**
- 3. DECD SHYAMSUNDER THROUGH LRS  
VIVEKANAND SINGH S/O SHYAMSUNDER SINGH,  
AGED ABOUT 55 YEARS, GANDHISAGAR, TEH,  
BHANPURA, (MADHYA PRADESH)**

**.....RESPONDENTS**

**(SHRI MAYANK MISHRA - ADVOCATE FOR STATE, MS.SURBHI BAHAL-  
ADVOCATE FOR RESPONDENT NO.3 AND MS.ANUSHAKA JAIN-  
ADVOCATE FOR RESPONDENT NO.1)**

.....  
*This appeal coming on for orders this day, the court passed the  
following:*

**ORDER**

None appeared for the appellant previously on 13.04.2024.

It appears that the appellant has lost interest in prosecuting the present

appeal.

Accordingly, the present appeal is dismissed for want of prosecution.

**(GAJENDRA SINGH)  
JUDGE**

Sourabh

